

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **22.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)-
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1134/2019 IN IBA/507/2019
NAME OF PETITIONER : Champak Industries
NAME OF RESPONDENT : Diamond Engineering Chennai Pvt Ltd
SECTION : Sec.60(5)(C) of IBC

ORDER

The Applicant is represented by Mr. Roshan Atiq, Advocate and the Respondent is represented by Ms. Varuni Mohan, Advocate through video conferencing platform.

The Applicant shall serve a copy of the Rejoinder to the Respondent for filing counter by the Respondent after serving a copy of the same to the other side on or before the next date of hearing.

List this matter on **09.08.2021** for hearing and disposal.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**